

ITEM NO.38

COURT NO.16

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8330/2024

(Arising out of impugned final judgment and order dated 21-06-2024 in CRLMA No. 18446/2024 passed by the High Court Of Delhi At New Delhi)

ARVIND KEJRIWAL

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No. 135547/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 135549/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 26-06-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE S.V.N. BHATTI
(VACATION BENCH)

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Vivek Jain, AOR
Mr. Mohd. Irshad, Adv.
Mr. Karan Sharma, Adv.
Mr. Amit Bhandari, Adv.
Mr. Sadiq Noor, Adv.
Mr. Rajat Jain, Adv.
Mr. Mohit Siwach, Adv.
Mr. Kautubh Khanna, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Suryaprakash V Raju, A.S.G.
Mr. Annam Venkatesh, Adv.
Mr. Zoheb Hossain, Adv.
Mrs. Akriti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. This Special Leave Petition (Criminal) No. 8330 of 2024 was filed against the order dated 21st June, 2024 whereby, while reserving orders on the stay

application, an interim order was passed staying the effect and operation of the bail granting order.

2. On 25th June, 2024, final orders on the stay application have been passed.
3. Dr. Abhishek Manu Singhvi, the learned senior counsel, who appears for the petitioner, prays to withdraw the Special Leave Petition so as to file a fresh petition repeating the same prayers as also adding the prayer to challenge the order dated 25th June, 2024.
4. Shri S.V. Raju, learned Additional Solicitor General, who appears for the Directorate of Enforcement, has no objection if the Special Leave Petition is permitted to be withdrawn in the aforesaid terms.
5. In view of the above, the Special Leave Petition is disposed of as withdrawn with liberty as prayed for.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NIDHI WASON)
COURT MASTER (NSH)